

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2513
ANSWERED ON:08.12.2014
CSR OF MINING COMPANIES
Muddahanumegowda Shri S.P.

Will the Minister of MINES be pleased to state:

- (a) whether the Ministry has entrusted the mining companies with the responsibility of promoting renewable energy in the remote rural and tribal areas which are still not connected with electricity under their Corporate Social Responsibility (CSR);
- (b) if so, the details thereof;
- (c) whether these mining companies, private or Government-owned are promoting renewable energy in rural and tribal areas of those mining owned States; and
- (d) if so, the amount spent by such companies during each of the last three years and the current year, State-wise?

Answer

THE MINISTER OF STATE FOR MINES AND STEEL (SHRI VISHNU DEO SAI)

(a): No Madam.

(b): Does not arise in view of reply given to (a) above.

(c) and (d): The provisions of Corporate Social Responsibility (CSR) under Section 135 of the Companies Act, 2013 and Rules made thereunder, have come into force from 01.04.2014. This is the first year of implementation of CSR by companies under the Act. Information on expenditure incurred by companies under Corporate Social Responsibility would be available only after statutory Annual Returns on CSR are filed by companies which are due after September, 2015.